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the other steps which are being contemplated to improve the Port Administration at Visakhapatnam?

Written Answers

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-(SHRI RAJESH (a) Visakhapatnam Port Trust have set up a Public Grievances Cell for trade and port users in pursuance of the instructions of the Government to have an effective system of grievance redressal.

- (b) Various steps have been taken by the Port Trust to meet the needs of various port users by providing necessary facilities. Requirements of trade and port users are discussed with their representatives at various levels in the Port Trust. operational meetings are taken by traffic officers to sort out problems of port users. Special review meetings are also held by Chairman/Deputy Chairman to watch closely the performance of the sensitive cargo vessels and also to monitor the to the traffic operations according projections. In these meetings, various requirements put forth by port including problem, if any, are discussed and remedial steps taken.
- (c) For various reasons, there were some delays in the works relating to General-cum-Bulk Cargo Berth, commissioned and Oil Berth, ready for commissioning.
- (d) Streamlining of the workining of Ore Handling Complex, setting up of Special Procurement Groups to attend to immediate requirements of materials and equipment, constitution of Maintenance Squads for attending to maintenance and repairs work of the equipment in shifts, etc. are the steps taken to improve the port operations. Apart from these, a Central Documentation Centre is also being set up for the facility of users.

Fire incidents at Indian Airlines Air Hostess Training Centre at Safdarjung Airport.

- SHRI GURUDAS 648. KAMAT: Will the Minister of TRANSPORT be pleased to state:
- (a) whether it is a fact that goods worth about rupees 20 lakhs were destroyed in a fire at the Indian Airlines airhostess training centre at Safdarjung Airport on 30th October, 1985;

- if so, whether the causes of the fire have been investigated; and
 - if so, the findings thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) The extent of the loss is still being assessed.

The cause of the fire is under investigation by the Police authorities.

Poor quality of Edibles sold between Delhi and Nagpur Railway Stations

- 649. BANWARI LAL SHRI PUROHIT: Will the Minister of TRANS-PORT be pleased to state:
- (a) whether it is a fact that has been a deterioration both quality and quantity of edibles sold at the railway stations between Delhi and Nagpur Railway Stations:
- (b) whether it is also a fact that complaints of poor service and quality of edibles have been brought to the notice the authorities at several railway stations between Delhi and Nagpur; and
- if SO steps contemplated Government to improve the quality and quantity of edibles at Railway stations?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) No, Sir.

- During April to September 1985, some complaints were recorded at 9 important stations on Delhi-Nagpur route. At the same stations, very large number of appreciations were also received the same period.
- Steps taken or proposed to be taken to improve catering service include use of better ingredients, better quality of tea leaves, intensification of inspections and checks, and action against defaulters.

[Translation]

Construction of a fly-over on Mehrauli-**Badarpur** Road Railway Crossing

- SHRI BHARAT SINGH: Will the Minister of TRANSPORT be pleased to state:
- whether extreme difficulties traffic are being experienced because railways level crossing on Mehrauli-Badarpur road mostly remains closed;

- (b) if so, whether Government propose construct a fly-over to solve this problem; and
 - if so, the details thereof?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) Yes, Sir.

The work of construction (b) and (c) of a road under bridge in replacement of the level crossing situated within the station limit of Tughlakabad yard has been included in the Works Programme. Railways' share of the cost is Rs. 111 lakhs and that of the Municipal Corporation of Delhi Rs. 908 lakhs.

[English]

Working Groups Recommended by Committee on Road Safety

- DR. G. VIJAYA RAMA RAO: 651. Will the Minister of TRANSPORT be pleased to state:
- (a) whether the Committee on Road in its report of 1983 Safety recommended setting up of three working groups on (i) legislative amendments, education, publicity, reorganisation traffic and administrative set ups, Traffic Engineering and (iii) for Data-base:
- (b) if so, details thereof and followup action taken thereon:
- (c) whether road safety has improved as a result of implementation of various recommendations of these working groups; and
 - if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) and The Committee on Road Safety in its Report has recommended setting up of Working Groups on certain legislative amendments to Motor Vehicles Act, 1939, on matters of traffic enforcement arrangements and certain aspects of education and publicity measures.

As for Traffic Engineering and Database, the Committee has only suggested to consider the feasibility of setting up Working Groups. With regard to these, the Special Cell in the Directorate of Transport Research is entrusted with the

work of collection and analysis of road accidents. The State Governments have been advised to set up Traffic Engineering Cells.

A Working Group has been set up to review all the provisions of the Motor Vehicles Act, 1939 to update the same and suggest suitable changes including those required from road safety point of view. Its work is in progress. A Working Group set up by Ministry of Human Resources Development is going into the question of detalied Work Plan relating to educational and publicity measures on read safety.

- (c) Reports of the Working Groups are awaited.
 - (d) Question does not arise.

[Translation]

River Water Disputes between States

652. DR. PHULRENU GUHA:

SHRI HUSSAIN DALWAI:

SHRI MOOL CHAND DAGA:

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether some river water disputes between States are pending solution;
 - if so, the details thereof;
- the contentions of the different States involved in such disputes;
- (d) the taken/proposed steps to expedite soluti n of these disputes; and
- (e) the progress achieved in the matter during the last three years?

OF THE MINISTER WATER (SHR1 RESOURCES B. SHANKARANAND): (a) 10 (e). At present there are two major inter-state river water disputes relating to the sharing of waters of (1) the Cauvery River amongst Karrataka, Kerala, Tamil Nadu and Union Territory of Pondicherry (2) Yamuna River Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and Union Territory of Delhi.

Lifforts are being made to settle the differences amongst the States